

राज्यों में महिला आयोगों का गठन

2963. श्री अजीत जोगी:

श्री रामजीलाल:

क्या मानव संसाधन विकास मंत्री यह बताजे की कृपा करेंगे कि:

(क) महिलाओं पर अत्याचारों को रोकने के लिये किन-किन राज्यों में महिला आयोगों का गठन किया गया है;

(ख) इन आयोगों का गठन किन-किन राज्यों में किया जाएगा;

(ग) सभी राज्यों में इन आयोगों का गठन कब तक कर दिया जाएगा; और

(घ) विगत वर्षों के दौरान राज्यों में इन आयोगों को हुई उपलब्धियों का ब्यौरा क्या है?

मानव संसाधन विकास मंत्री (श्री एस.आर. बोम्मई)
: (क) असम, कर्नाटक, केरल, महाराष्ट्र, उड़ीसा, पंजाब, तमिलनाडु, त्रिपुरा, पश्चिम बंगाल और राष्ट्रीय राजधानी क्षेत्र दिल्ली में राज्य स्तरीय महिला आयोग स्थापित किये गए हैं।

(ख) और (ग) राज्य स्तरीय आयोगों की स्थापना राज्य सरकारों/संघ राज्य प्रशासनों का विशेषाधिकार है।

(घ) राज्य-स्तरीय महिला आयोग अपनी वार्षिक रिपोर्ट और सिफारिशें सम्बन्धित राज्य सरकारों/संघ राज्य प्रशासनों को भेजते हैं।

Area Intensive Programme for Providing Basic Education

2964. SHRI K. RAHMAN KHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the Area Intensive Programme being implemented at the block level of the 41 identified districts to provide basic education, infrastructure and facilities;

(b) whether there is any monitoring agency to supervise the programme;

(c) whether NGOs can monitor such programme; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) The Scheme of Area Intensive Programme for Educationally Backward Minorities was introduced for—

(i) Establishment of new Primary/Upper Primary schools, non-formal education centres where such a need was felt and viability established on the basis of a school mapping exercise.

(ii) Strengthening of education infrastructure and physical facilities in the Primary/Upper Primary schools.

(iii) Opening of multi-stream residential Higher Secondary Schools for girls where Science, Commerce, Humanities and Vocational courses are taught to the Educationally Backward Minorities.

(b) Yes, Sir.

(c) No. Sir.

(d) The Scheme of Area Intensive Programme for Educationally Backward Minorities is monitored by State Governments.

Coaching Classes for students belonging to educationally backward minorities

2965. SHRI K. RAHMAN KHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the names of the Universities/Colleges availing the facility of UGC Coaching Classes for students belonging to educationally backward minorities in the year 1995-96, State-wise;

(b) whether UGC propose to introduce any career-oriented courses in Madrasas; and

(c) if not, the reasons therefor?